

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. RAJA RAMANNA): (a) No, Sir.

(b) The estimated cost is Rs. 795.91 Lakhs.

(c) NPOL is proposed to be shifted to the new building in a phased manner during current financial year.

Plantation of Trees

4869. DR. VENKATESH KABDE: Will the PRIME MINISTER be pleased to state:

(a) whether Government have any proposal regarding plantation of trees in the industrial and commercial complexes;

(b) if so, the details thereof;

(c) whether there is a proposal to reward persons in order to give a boost to this important activity; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (PROF. M.G.K. MENON): (a) and (b). Planting of trees in industrials and commercial complexes is the responsibility of the concerned parties.

(c) and (d). Indira Priyadarshani Vriksha Mitra Awards and the Indira Gandhi Paryavaran Puraskar have been instituted for recognising outstanding contribution in the field of afforestation and tree planting.

Environment problem in Karnataka

4870. SHRIMATI BASAVA RAJESWARI: Will the PRIME MINISTER be pleased to state:

(a) whether there has been a serious environmental problem in some of the industrial areas of Karnataka State;

(b) if so, what suggestions were made by the Union Government to the State Government in this regard; and

(c) the details of steps proposed to be taken to implement the suggestions?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (PROF. M.G.K. MENON): (a) Yes, Sir. There is water pollution problem due to the discharge of industrial effluent from the Aspirin manufacturing unit at Doddaballapur industrial area near Bangalore.

(b) and (c). The State Government was advised by the Union Government to take action for closure of the unit under Section 5 of the Environment (Protection) Act, 1986.

Schemes of Karnataka pending for clearance

4871. SHRIMATI BASAVA RAJESWARI: Will the PRIME MINISTER be pleased to state:

(a) the details of the schemes submitted by Karnataka Government to the Planning Commission for approval;

(b) whether the Planning Commission has cleared these schemes; if so, the details thereof;

(c) if not, the reasons therefor; and

(d) the time by which these schemes are proposed to be cleared?